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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.09.2018

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 134/BB/ 2017	For settlement	Sec 9 of I&B Code	K.R. Prabhu	Vikram Phadke	Scorpio Engineering Pvt. Ltd. & Another	Ms Maneesha Kongovi

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

PETITIONER/s: VIKRAM PHADKE
9900663670

Operational Creditor



RESPONDENT/s: SHIVA HATTI
FOR MANEESHA
KONGOVI

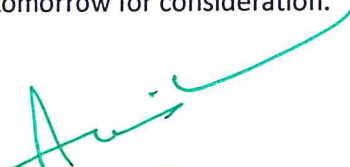
CORP. DEBTOR NO. 1

Shiva

ORDER

Heard Shri Vikram Phadke, Learned Counsel for Operational Creditor and Shri Shiva Hatti, Learned Counsel for Corporate Debtor No.1.

List tomorrow for consideration.


Member (T)


Member (J)